

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2855**

**TO BE ANSWERED ON THE 13<sup>TH</sup> MARCH, 2018/ PHALGUNA 22, 1939 (SAKA)**

**TRAINING TO POLICE FORCE**

**2855. SHRI SANKAR PRASAD DATTA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is extending specialized training to police forces to deal with terrorists/naxalites/ Maoists;**
- (b) if so, the details thereof;**
- (c) the other effective steps taken by the Government to modernize Police Forces in this regard; and**
- (d) the details of compensation given to police personnel who fall prey to Maoist attacks?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

- (a) Yes, Madam. "Public Order" and "Police" are State subjects as per provisions of the Constitution of India. The responsibility of providing training including specialized training rests primarily with the State Government. However, the Central Government supplements the States by providing assistance in both training and modernization of police forces.**
- (b) The Central Government, through the National Police Academy, is organizing tactical training of Police officers at the foundation level, functional level and directional level. The Five Central Detective Training Institutes under the BPR&D also provide specialist training to State Police Forces. The Army, NSG and Greyhounds, Hyderabad are providing specialized pre-induction, commando, counter-naxal and counter-IED training to both**

**CAPF and State Police personnel. Counter Insurgency and Anti-Terrorist (CIAT) Schools in States are providing specialized anti-terrorist/naxal training to State Police personnel. In addition, all CAPF and State Police Forces have developed inherent capabilities for providing specialized training at their respective training institutes.**

**(c) The Central Government is providing funds to State Governments under the 'Modernisation of Police Forces (MPF) Scheme' for modernization of Police Forces. The focus is to strengthen mobility, weapons, equipment, training infrastructure, computerization and forensic science and Mega City Policing (MCP).**

**(d) Ex-gratia compensation of Rs 35 lakh is paid to the next of kin of personnel of CAPF killed in Left Wing Extremist violence. In addition, ex-gratia payment with a maximum ceiling of Rs 20 lakh is paid to the families of next of kin of police personnel under the Security Related Expenditure (SRE) Scheme which is reimbursed to the State Governments by the Central Government. In addition, compensation for incapacitation with a maximum ceiling of Rs 5 lac and for property damage with a maximum ceiling of Rs 3 lac is also reimbursed to the States under the SRE Scheme.**